Name of the Corporate Debtor: KERALA CHAMBER OF COMMERCE AND INDUSTRY; Date of Commencement of CIRP: 21-02-2022; List of Creditors as on: 17-03-2023; Name of IP: JOSSY STEEPHEN KATTUR; Process Number: 1; Last 5 digitof registration number: 13627

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	19	368213494.09	17	309238915.61	31.62	0	58974578.48	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	132677441	1	132677441	13.57	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	59493975.70	1	7442939.18	0.76	0	52051036.52	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0		0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	16	6937273	16	2995223	0.31	0	3942050	0	Annexure 6
7	Operational creditors (Government Dues)	3	269915664	3	269915664	27.60	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	82825994.67	9	41250054	4.22	0	41575940.67	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	14	296722236	12	214479294	21.93	0	82242942	0	Annexure 9
Total		68	1216786078.46	59	977999530.79	100.00	0	238786547.67000 002	0	